1765

MR. CHAIRMAN: The question was how much of these goods are imported from the U.S.A. and the answer is that no import licences are granted.

SHRI P. SUNDARAYYA: They may not be granting now, but earlier they may have granted import licences.

SHRI D. P. KARMARKAR: No imports from the U.S.A. or other dollar areas have been allowed since the January—June 1951 period.

## EXHIBITION OF FILM "SNIPER"

\*213. SHRI PRASADARAO: Will the Minister for INFORMATION AND BROAD-CASTING be pleased to state whether the Central Film Board of Censors have certified an American Film entitled "SNIPER" for exhibition in India?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): Yes, Sir; the film has been certified for public exhibition restricted to adults only.

SHRI PRASADARAO: Has the attention of the Government been drawn to the criticism made by the *Harijan?* 

SHRI G. RAJAGOPALAN: Yes, Sir.

SHRI K. SUR Y AN AR AY AN A: May I know what action has been taken, by Government?

SHRI G. RAJAGOPALAN: First of all, the film was censored by the Censor Board and certified for public exhibition, but after our attention has been drawn to the statement in the *Harijan*, we are considering it.

Shri H. P. SAKSENA: Is it not a fact that this Board is under the guidance of the Ministry of Information and Broadcasting?

Snm G. RAJAGOPALAN: Yes, Sir. We appoint the Board and we frame certain directives and rules. Then it is for the Board to examine the films on the basis of those directives and rules.

to Questions

PROF. G. RANGA: Is it not a fact that some time ago Parliament passed an Act empowering the Government to give directions to see that certain films were withdrawn at any time if it was considered by the Government that they were objectionable?

SHRI G. RAJAGOPALAN: Government has the power to ban any picture. But the fact is that it was censored and certified by the Censor Board, but *now* after our attention has been drawn to the statement in the *Harijan*—it was not even a statement but a letter to the editor—we are considering it.

## CAPITALISED INTEREST INCLUDED IN THE LOANS FOR RIVER VALLEY SCHEMES

- •196. SHRI S. MAHANTY (ON BEHALF OF SHRI P. C. BHANJ DEO): Will the Minister for IRRIGATION AND POWER be pleased to state:
- (a) the amounts of the capitalised interest included in the loans given for all river-valley schemes on 31st March 1953; and
- (b) the expected increase in capitalised interest on loans for the river-valley schemes during the year 1953-54?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). The information is being collected and will be laid or» the Table of the Council as soon as possible.

## IMPORT AND EXPORT OF FOUNTAIN PENS

•197. SHRI S. MAHANTY (ON BEHALF OF SHRI P. C. BHANJ DEO): Will